NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/604/(IB)/2017

NAME OF THE PETITIONER(S)

: ICICI BANK LTD

NAME OF THE RESPONDENT(S)

: NSR ELEKEMENT PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V.NO. KARTHIK.

financial Creditor

RM. ICICI Bonne

0:--

2. Sampath Almay.

ORDER

Counsel for petitioner/Financial Creditor present and filed an affidavit in proof of the service of notice to the respondents for their appearance and for making submissions. No representation on behalf of the respondent. The matter is adjourned for hearing submissions of the respondent. Put up on 02.11.2017 at 10.30 A.M.

-S-d

K Anantha Padmanabha Swamy Member (Judicial)

bc